

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1655
TO BE ANSWERED ON 16.12.2022

UJJAWALA HOMES

1655: SHRI RAM MOHAN NAIDU KINJARAPU:
SHRI JAYADEV GALLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Ujjawala homes set up across the country for rehabilitation of victims of trafficking and commercial sexual exploitation, State wise;
- (b) the quantum of funds disbursed by the Government from the Ujjawala scheme to set up Ujjawala Homes and bifurcation of expenditure on rent, staff, food, medical care, legal aid, education and vocational training;
- (c) the number of half-way homes set up across the country under reintegration component of the Ujjawala scheme, State-wise;
- (d) the number of trafficking victims rehabilitated and re-integrated in the society *via* half-way homes in the last five years, State/UT-wise; and
- e) whether the steps have been taken to include community-based model of rehabilitation to ensure safe and holistic re-integration of the victims of human trafficking into society, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home. This is aimed at creating a safe and enabling environment for the women in distress situations and difficult circumstances. At present, 94 Shakti Sadan (Ujjawala Homes) have been established across the country. State-wise list of Shakti Sadan (Ujjawala Homes) is at Annexure-I.

(b) The amount of funds released with regard to Shakti Sadan (Ujjawala Homes) during the last 03 years period is at Annexure-II. Under the Scheme, funds are released in lump sum and not component wise release.

(c) to (e) The newly approved Mission Shakti guidelines envisage reintegration and repatriation of victims of trafficking and of commercial sexual exploitation through the Anti Human Trafficking Units (AHTUs) set up in the districts. The guideline stipulate setting up of Half-Way Homes within the community, where group of persons ready for reintegration, live and work from this place. This facilitates smooth transition from life in rehabilitation centre to independent living in the community. This is a phased approach for re-integration into the community.

Annexure-I

Annexure with regard to reply to Part (a) of Lok Sabha Un-starred Question No. 1655 for answer on 16.12.2022 regarding Ujjawala Homes asked by Shri Ram Mohan Naidu Kinjarapu and Shri Jayadev Galla, Hon'ble Members of Parliament (LS)

State-wise list of Shakti Sadan (Ujjawala Homes)

S. No.	Name of State	Functional Ujjawala Home
1.	Andhra Pradesh	5
2.	Assam	19
3.	Chhattisgarh	2
4.	Goa	1
5.	Jharkhand	2
6.	Karnataka	14
7.	Kerala	2
8.	Maharashtra	4
9.	Manipur	22
10.	Mizoram	1
11.	Odisha	16
12.	Rajasthan	1
13.	Telangana	2
14.	Uttarakhand	2
15.	West Bengal	1
	Total	94

Annexure-II

Annexure with regard to reply to Part (b) of Lok Sabha Un-starred Question No. 1655 for answer on 16.12.2022 regarding Ujjawala Homes asked by Shri Ram Mohan Naidu Kinjarapuj and Shri Jayadev Galla, Hon'ble Members of parliament (Lok Sabha)

Funds released with regard to Shakti Sadan (Ujjawala Homes)

(Amount in crores of rupees)

S. No.	States/UTs	2019-20	2020-21	2021-22
		Fund released	Fund released	Fund released
1	Assam	1.93	-	-
2	Chhattisgarh	0.34	0.30`	-
3	Goa	-	0.02	-
4	Jharkhand	0.14	-	-
5	Karnataka	-	1.24	-
6	Kerala	0.28	-	-
7	Manipur	2.89	4.37	-
8	Mizoram	0.10	-	0.27
9	Nagaland	0.19	0.22	-
10	Odisha	1.46	1.01	-
11	Sikkim	0.10	-	-
12	Tamil Nadu	0.52	-	-
12	Telangana	0.37	0.74	-
14	Uttarakhand	0.21	-	-
